

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

CIRCULAR

It has come to the notice of undersigned that some of the officials posted at Filing Counter are themselves re-allocating cases, which have already been allocated randomly by the system. As this is not a right practice, it should be stopped immediately.

Ld. Officer-Incharge-Filing Counter shall ensure that no case be re-allocated by the staff under your control at Filing Counter unless the requisite approval is obtained from the respective Ld. Principal District & Sessions Judge.

Non-compliance will be viewed seriously.



21.2.24

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs), Delhi

4750 - 4771 /IT Cell/ 2024

Dated: 21 FEB 2024

Copy forwarded for information and necessary actions to:

1. All the L.d. Principal District & Sessions Judge, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi.
3. L.d. Principal Judge-Family Court, Dwarka, New Delhi.
4. L.d. Chairman (IT & Digitization), Delhi District Courts.
5. Ld. Officer In-Charge-Filing Counter, Delhi/New Delhi
6. Ld. Officer In-Charge-Computer, Delhi/New Delhi
7. Ps. to L.d. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi.
8. Website Committee, for uploading on Website.
9. R&I for uploading on LAYERS.



Principal District & Sessions Judge (HQs), Delhi